

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH

WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE”

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THROUGH COUNSEL

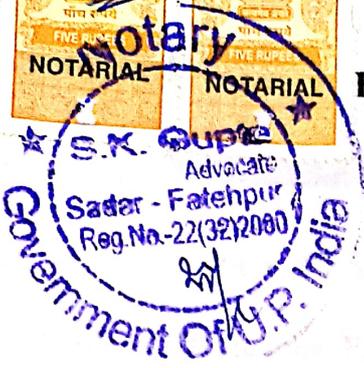


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Date: 24.11.2025

Place: NOIDA

4867



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

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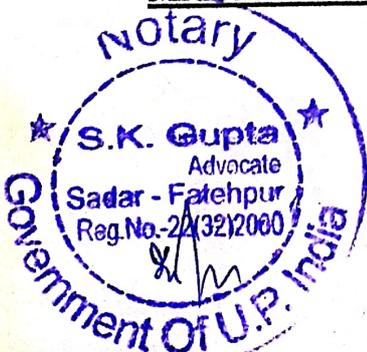
WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
"HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE"

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE DISTRICT
MAGISTRATE, FATEHPUR, UTTAR PRADESH, IN COMPLIANCE**



**OF ORDER DATED 07.11.2025 PASSED BY HON'BLE NATIONAL
GREEN TRIBUNAL**

I, Ravinder Singh, aged about 34, S/o Sri Dev Karan Singh, posted as District Magistrate Fatehpur, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.
2. That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

BACKGROUND OF THE MATTER

3. The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps, groundwater contamination and health issues pursuant thereto in the districts Kanpur Nagar, Kanpur Dehat and Fatehpur.
4. The matter was last listed for hearing on 07.11.2025, wherein the Hon'ble Tribunal directed the following:

"...7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline

within two weeks in respect of the steps that will be taken by the State



Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centres, doctors, paramedical staff available in those health centres, the facilities available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025.

9. List on 25.11.2025. ... ”

REPLY IS AS FOLLOWS

I. REGARDING THE MAPPING PROCESS

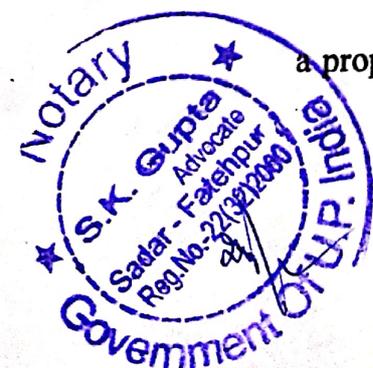
5. That, it is respectfully submitted that the Director, AIIMS, New Delhi, Dr. M. Srinivas, appeared virtually on the last date of hearing i.e., 07.11.2025, and made certain expert recommendations, which stand duly recorded in paragraph 5 of the Hon'ble Tribunal's order. The relevant part of the said order is reproduced herein for ready reference:

“...5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has



suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem. ” 4 He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the same individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested....”

6. That, in compliance with the directions of the Hon'ble Tribunal and the expert recommendations of Dr. M. Srinivas, the deponent has initiated necessary action. Vide letter no. G00911/NGT/2025-26 dated 12.11.2025, the deponent has requested the Principal, GSVMM, Kanpur Nagar, to submit a proposal for conducting a cluster-based blood sample survey to assess the



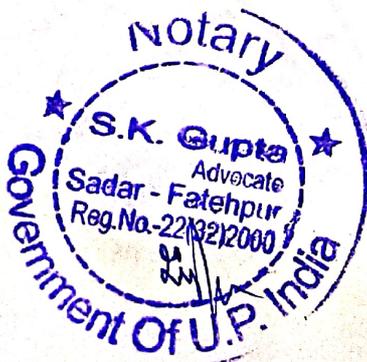
extent of the issue. Additionally, vide letter no. G00910/NGT/2025-26 dated 12.11.2025, the deponent has requested the Director, IIT Kanpur, to provide a proposal for mapping the affected area with respect to water sources, food chain, air quality, soil quality, and industrial effluent discharge.

Copies of letters 12.11.2025 are annexed herewith and collectively marked as *Annexure-1*.

II. MEETING UNDER THE CHAIRMANSHIP OF DIVISIONAL COMMISSIONER

7. That, vide letter dated 20.11.2025, a meeting was held on 21.11.2025 under the Chairmanship of the Divisional Commissioner, Kanpur Division. Concerned officials from all the relevant departments, including the District Magistrates of Kanpur Nagar, Kanpur Dehat, and Fatehpur, participated in the deliberations. During the meeting, detailed deliberations were held regarding the effective implementation of the Hon'ble Tribunal's directions, and clear directions were issued to all departments to furnish practical timelines for each of the 22 suggestions. The authorities were further directed to ensure strict compliance with the directions of the Hon'ble Tribunal in their true letter and spirit.

A copy of letter dated 20.11.2025 is annexed herewith and marked as *Annexure-2*.



III. REGARDING THE 22 SUGGESTIONS BY AMICUS CURIAE

8. That, it is most respectfully submitted that the deponent has previously filed a Further Compliance Affidavit dated 06.10.2025 (*hereinafter referred to as 'Affidavit dated 06.10.2025'*); kindly refer to judicial page numbers 4508–4606), wherein compliance with the 22 recommendations of the learned Amicus Curiae was placed on record. Thereafter, a Supplementary Affidavit dated 06.11.2025 (*hereinafter referred to as 'Affidavit dated 06.11.2025'*); kindly refer to judicial page numbers 4721–4751) was filed, disclosing the subsequent progress made pursuant to the earlier affidavit.

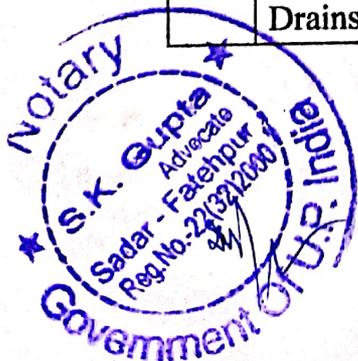
Copies of Affidavits dated 06.10.2025 and 06.11.2025 are annexed herewith and collectively marked as *Annexure-3*.

9. That, the updated compliance status is as follows:

S. No	Recommendations	Compliance Status	Timeline/ Remarks	Refer to para below
1.	RO–NF Water Plants: Clean Water for All Domestic Purposes at centralised and de-centralised installed RO-NF systems (Identify the usage of wells/hand pumps/ borewells/water source for animals and agriculture)	Complied	Complied	10



2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	Response awaited from GSVMM College	Re-Sampling/Survey timeline will be decided once response is provided by GSVMM College	22
3.	Improve Govt. Hospital's infrastructure to include multi-specialty diagnostic facilities	Partially Complied	Heavy metal sampling is conducted at the district level free of cost, and the collected samples are subsequently tested at RML, Lucknow	11-13
4.	List of all Industries (Regardless of Category/ legal/illegal/in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur	Complied	Complied	14
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat):	Complied	Complied	15
6.	Soil, Sludge and Water Analysis of-Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	Not Applicable to Fatehpur	---	---
7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	Not Applicable to Fatehpur	---	---
8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	Complied	Complied	16



9.	Permanent Monitoring Plan for Existing STP/ CETP/ CCRU/ Landfills/ TSDFs	Not Applicable to Fatehpur	---	---
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	Not Complied	For Fatehpur (URBAN), Under Phase-1, 18 MLD STP along with ancillary works will be constructed by 19.11.2027	17
11.	Removal of Chromium, Mercury and Ash from the affected area	Not Complied	Member Secretary, UPPCB vide letter no. G116613, dt. 17.11.2025 has requested to UP Govt. (Env. Dept.) to issue directions to the concerned agency for disposal of dump chromium waste	18
12.	Soil & Ground Water Remediation	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	---
13.	River Rejuvenation Plan (Senger/ Noon/ Pandu Rivers)- Including Flood Plain Zoning, Rain water	Not Complied	Upon receipt of DEM By Survey of India by 31.12.2025,	19



	harvesting, watershed development, encroachment removal, Eco- flow		NIH Roorkee will provide final report along with coordinates by April, 2026.	
14.	Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)	Partially Complied	A.S.J.S.A.T.D. S. Medical College, Fatehpur & District Hospital Fatehpur	11-13
15.	Induction Of Work force in CPCB/ PCB	Not Complied	MOU Signed between UPPCB and IIT Kanpur for selection of 45 vacancies (As per News Article dated 11.11.2025); and 224 Contractual Vacancies published vide Adv. No. H34965/AS Camp (118/2025)	20-21
16.	Technical Infrastructure to State PCB/ SGWB	Complied	NABL Accredited Laboratory for water and waste water analysis is available	20-21



17.	Continuous supply of Electricity for STP/CETP/ Hospitals	Complied (Hospital)	Complied	11-13
18.	Bye- Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention)	MoEF&CC, CPCB	---	---
19.	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22
20.	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar:	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22
21.	Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22
22.	Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.	Response Awaited from IIT Kanpur	Timeline will be decided once Response is provided by IIT Kanpur	22

IV. DETAILED REPLY WITH RESPECT TO EACH APPLICABLE RECOMMENDATION



A. RECOMMENDATION NUMBER 1

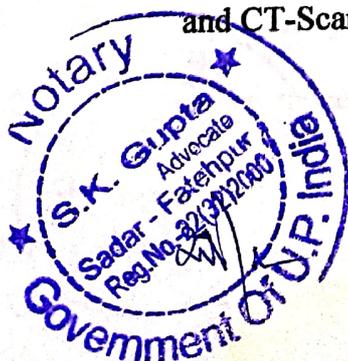
10. That, in addition to what was earlier submitted in the Affidavit dated 06.11.2025 at para 5-6 (*judicial page 4729*), the Executive Engineer, UP Jal Nigam (Gramin), vide letter no. 5025/M-29/49 dated 19.11.2025, has informed that clean and adequate drinking water is being supplied through piped connections to all 2,057 households across the four chromium-affected villages, namely Godhrauli, Baniyankheda, Abhaypur, and Ashapur.

A copy of letter dated 19.11.2025 is annexed herewith and marked as *Annexure-4*.

B. RECOMMENDATIONS NUMBER 3, 14 and 17

11. That, as stated in the Affidavit dated 06.10.2025, para 10 and 11 (*judicial page 4518*), screening and sample-collection facilities for victims of heavy-metal poisoning are available free of cost, and the collected samples are tested at RML-IMS, Lucknow at government expense.

12. That, multi-speciality medical facilities for victims of heavy metal poisoning are available at Amar Shaheed Jodha Singh Attaya Thakur Dariyav Singh Medical College, Fatehpur and District Hospital, Fatehpur. The facilities include Pathologists, MDs (Medicine), Dermatologists; and Digital X-Rays and CT-Scans.



13. That, CMO, Fatehpur vide dated 22.11.2025 has informed that continuous electricity supply for District Hospital and ASJSATDSM College Fatehpur are available through invertors and backup generators in case of power outage.

A copy of letter dated 22.11.2025 is annexed herewith and marked as *Annexure-5*.

C. RECOMMENDATION NUMBER 4

14. That, as stated in the Affidavit dated 06.10.2025, para 12 (*judicial page 4519*), the list of industries in District Fatehpur, as furnished by the District Industry Centre, has already been placed before the Hon'ble Tribunal.

D. RECOMMENDATION NUMBER 5

15. That, as stated in Affidavit dated 06.10.2025, para 13 (*judicial page 4519*), and as stated in earlier affidavits, pre cast RCC boundary walls have been made at 5 locations and wire fencing has been done at the remaining 6 locations (ponds).

E. RECOMMENDATION NUMBER 8

16. That, as previously submitted in the Affidavit dated 06.10.2025, para 16 (*judicial page 4520*), in all four affected villages, the drains have already been tapped into pond-side filter chambers, and Waste Stabilization Ponds



have been developed. Additionally, plantation of elephant grass and banana saplings for phyto-remediation has been carried out.

F. RECOMMENDATION NUMBER 10

17. That, in addition to as submitted in Affidavit dated 06.10.2025, para 18 (*judicial pages 4521-4522*), Executive Engineer, UP Jal Nigam (Urban), Fatehpur vide letter no. 1455/R-1/45 dated 19.11.2025 has informed that tendering process for the Sewerage Project of Fatehpur Urban Local Body has been completed. Under this project, an 18 MLD STP along with other ancillary works will be completed by 19.11.2027.

A copy of letter dated 19.11.2025 is annexed herewith and marked as *Annexure-6*.

G. RECOMMENDATION NUMBER 11

18. That, in continuation of the submissions made in the Affidavit dated 06.11.2025, para 10 (*judicial page 4727*), it is respectfully submitted that the Member Secretary, UPPCB, vide letter no. G116613/C-2/General-613/25 dated 17.11.2025, has requested the Environment Department, Government of Uttar Pradesh, to fix the requisite rates and to appoint a suitable technical institute/agency for the lifting and disposal of chromium waste lying in Village Godhrauli, District Fatehpur. Upon selection of the agency by the



State Government, the timelines for the removal of chromium waste shall be duly furnished before the Hon'ble Tribunal.

A Copy of letter dated 17.11.2025 is annexed herewith and marked as Annexure- 7.

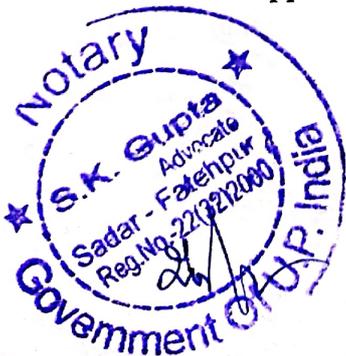
H. RECOMMENDATION NUMBER 13

19. That, Executive Engineer, Lower Ganga Canal, Kanpur vide letter no. 3895/K.P.L.G.C./NGT dated 19.11.2025 has informed that the Survey of India is to provide DEM (Digital Elevation Model) by 31.12.2025, thereafter NIH Roorkee will furnish the final report consisting of the coordinates for the flood plain zone demarcation by April 2026.

A copy of letter dated 19.11.2025 is annexed herewith and marked as Annexure-8.

I. RECOMMENDATIONS NUMBER 15 and 16

20. That, vide letter no. G00985/NGT-528/2023/2025 dated 21.11.2025, the Regional Officer, UPPCB, Fatehpur has informed that, as per a news article published in *Dainik Jagran* dated 11.11.2025, an MoU has been executed between IIT Kanpur and UPPCB for filling 45 vacancies of Grade-2 Officers. The recruitment process, to be conducted by IIT Kanpur, will comprise a written examination followed by interviews and is expected to take approximately 4-6 months. Further, vide advertisement no. H34965/AS



Camp (118/2025), 224 contractual vacancies across various posts have also been notified and will be filled by UPPCB.

A copy of letter dated 21.11.2025 is annexed herewith and marked as **Annexure-9**.

21. That, vide letter dated 21.11.2025 mentioned above, it has also been informed that at present NABL Laboratory facility for water and waste water analysis is available at UPPCB, Regional Office, Prayagraj.

J. RECOMMENDATIONS NUMBER 2, 12, 19-22.

22. That, as humbly submitted in paragraphs 5 and 6 hereinabove, and in compliance with the directions of the Hon'ble Tribunal as well as the expert recommendations of the Director, AIIMS New Delhi, the deponent has issued letters to GSVMM Kanpur and IIT Kanpur requesting reports/plans to enable a systematic mapping, survey, screening and sampling exercise in accordance with the directions of the Hon'ble Tribunal.

23. That, the deponent is duty bound to fulfil the obligations which are assigned under the law and directions passed by this Hon'ble Tribunal. The deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal without demur or delay.



24. Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.

25. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

DEPONENT

VERIFICATION

Verified at Fatehpur on this 23 day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 25 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT



Solemnly affirmed before
 me, _____
 Identified by Gd _____
 today between _____ and I am
 Satisfied by examining the deponent that
 which has been read over and explained to
 him.
 The Received For _____
 Per Receipt N. _____

Notary
 District-Fatehpur

28/11/2025

कार्यालय, जिलाधिकारी फतेहपुर

पत्रांक:- ८००१११ / एन०जी०टी० / २०२५-२६

दिनांक:- १२/११/२०२५

सेवा में,

प्रधानाचार्य,
जी०एस०वी०एम०एम० कॉलेज,
कानपुर नगर।

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No. 568/2024) In Re: Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News Report published in Danik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" में पारित आदेश दिनांक 07.11.2025 के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक के संबंध में फतेहपुर के ग्राम गौधरौली, बनियनखेड़ा, अभयपुर एवं आशापुर में अनाधिकृत रूप से डम्प क्रोमियम अपशिष्ट के वैज्ञानिक उपचार/निस्तारण एवं आस-पास के क्षेत्र में संक्रमण से जनमानस प्रभावित होने के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 07.11.2025 के प्रस्तर- 5 के सुसंगत अंश निम्नवत् हैं:-

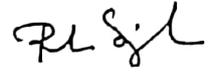
".....5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem.

He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the same individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested....."

माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश में उपरोक्तानुसार संक्रमित एवं आस-पास के क्षेत्र में जनमानस का क्लस्टरवाइज सैम्पल सर्वे कर डाटावेस इस प्रकार तैयार किए जाए कि प्रभावित व्यक्ति के सैम्पल की पुनरावृत्ति की आवश्यकता न पड़े एवं संक्रमित जनमानस को भारी धातु रहित पेयजल की व्यवस्था सुनिश्चित की जाये।

अवगत कराना है कि पूर्व में ग्राम गौधरौली, बनियनखेड़ा, अभयपुर एवं आशापुर में अनाधिकृत रूप से किये गए क्रोमियम अपशिष्ट डम्प के कारण आस-पास के क्षेत्र के जल स्रोत (मुख्यतः भू-गर्भ जल) एवं मृदा भारी धातु (हेक्सावैलेंट क्रोमियम, मरकरी) से संक्रमित हो गयी है, जिससे जनमानस का स्वास्थ्य प्रभावित हुआ है। अतः प्रकरण आपको इस आशय से प्रेषित है कि अपने स्तर से संस्थान की अनुसंधान/अध्ययन समिति को निर्देशित करने का कष्ट करें, जिससे अग्रिम सुनवाई की नियत तिथि 25.11.2025 से पूर्व कार्ययोजना/प्रस्ताव से मा0 अधिकरण को अवगत कराया जा सके।

सलगनक:- उपरोक्तानुसार



(रविन्द्र सिंह)

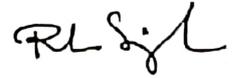
जिलाधिकारी

फतेहपुर

पत्रांक:- 600911 / एन0जी0टी0 / 2025-26

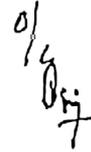
दिनांक:- 12/11/2025

प्रतिलिपि:- विशेष सचिव, चिकित्सा अनुभाग-7, उ0 प्र0 शासन, लखनऊ को सूचनार्थ एवं अग्रतर आवश्यक कार्यवाही हेतु प्रेषित।



जिलाधिकारी

फतेहपुर



कार्यालय, जिलाधिकारी फतेहपुर

पत्रांक:- 600910 / एन0जी0टी0 / 2025-26

दिनांक:- 12/11/2025

सेवा में,

निदेशक
आई0आई0टी0
कानपुर।

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन **Original Application No. 985/2019 (I.A. No. 568/2024) In Re: Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News Report published in Danik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village"** में पारित आदेश दिनांक 07.11.2025 के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक के संबंध में फतेहपुर के ग्राम गौधरौली, बनियनखेड़ा, अभयपुर एवं आशापुर में अनाधिकृत रूप से डम्प क्रोमियम अपशिष्ट के वैज्ञानिक उपचार/निस्तारण एवं आस-पास के क्षेत्र में संक्रमण से जनमानस के बचाव के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 07.11.2025 के प्रस्तर- 5 के सुसंगत अंश निम्नवत हैं:-

".....5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem.

He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested....."

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश में उपरोक्तानुसार संक्रमित एवं आस-पास के क्षेत्र में जल, वायु एवं मृदा संदूषण के कारकों के साथ-साथ औद्योगिक उत्प्रवाह का भी विश्लेषण करने हेतु आपके प्रतिष्ठित संस्थान से सहयोग/विशेषज्ञता लेने का सुझाव दिया गया है। जिसमें उद्योगों के सी0एस0आर0 (Corporate Social Responsibility) फंड्स का उपयोग किया जा सकता है।

अवगत कराना है कि पूर्व में ग्राम गौधरौली, बनियानखेड़ा, अभयपुर एवं आशापुर में अनाधिकृत रूप से किये गए क्रोमियम अपशिष्ट डम्प के कारण आस-पास के क्षेत्र के जल स्रोत (मुख्यतः भू-गर्भ जल) एवं मृदा भारी धातु (हेक्सावैलेंट क्रोमियम, मरकरी) से संक्रमित हो गयी है, जिसका शुद्धिकरण/उपचार नितांत आवश्यक है। अतः प्रकरण आपको इस आशय से प्रेषित है कि अपने स्तर से संस्थान की अनुसंधान/अध्ययन समिति को निर्देशित करने का कष्ट करें, जिससे अग्रिम सुनवाई की नियत तिथि 25.11.2025 से पूर्व कार्ययोजना/प्रस्ताव से मा0 अधिकरण को अवगत कराया जा सके।

सलग्नक:- उपरोक्तानुसार

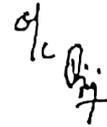

(रविन्द्र सिंह)
जिलाधिकारी
फतेहपुर

पत्रांक:- 6009/0 /एन0जी0टी0/2025-26

दिनांक:- 12/11/2025

प्रतिलिपि:- सचिव, पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7, उ0 प्र0 शासन, लखनऊ को सूचनार्थ एवं अग्रतर आवश्यक कार्यवाही हेतु प्रेषित।


जिलाधिकारी
फतेहपुर





क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, कानपुर

ANNEXURE-2

REGIONAL OFFICE :UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 950/सा०-147/25

दिनांक:- 20/11/2025

सेवा में,

1. जिलाधिकारी, कानपुर नगर/कानपुर देहात/फतेहपुर।
2. अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
3. मुख्य चिकित्सा अधिकारी, कानपुर नगर/कानपुर देहात/फतेहपुर।
4. निदेशक, जे०के० कैंसर संस्थान, कानपुर नगर।
5. श्री एस०एफ०ए० जैदी, मुख्य अभियन्ता, नगर निगम, कानपुर नगर।
6. श्री सुधीर कुमार सिंह, मुख्य अभियन्ता (कानपुर क्षेत्र), उ०प्र० जल निगम (ग्रामीण), कानपुर।
7. मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ०प्र० जल निगम (ग्रामीण), कानपुर।
8. मुख्य अभियन्ता (कानपुर क्षेत्र), उ०प्र० जल निगम (नगरीय), कानपुर।
9. मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ०प्र० जल निगम (नगरीय), कानपुर।
10. अधीक्षण अभियन्ता, उ०प्र० जल निगम (ग्रामीण), कानपुर नगर।
11. वरिष्ठ खण्ड अभियन्ता (कार्य), जूही उत्तर मध्य रेलवे, कानपुर नगर।
12. महाप्रबन्धक, जलकल विभाग, नगर निगम, कानपुर नगर।
13. जिला सूचना अधिकारी, कानपुर नगर।
14. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज/कानपुर देहात।
15. परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम (ग्रामीण), कानपुर नगर।
16. उपायुक्त उद्योग, जिला उद्योग प्रोत्साहन तथा उद्यमिता विकास केन्द्र, कानपुर नगर/कानपुर देहात/फतेहपुर।
17. पर्यावरण अभियन्ता, कानपुर नगर निगम, कानपुर।
18. अधिशाषी अभियन्ता, सिंचाई विभाग, बैराज, कानपुर नगर।
19. अधिशाषी अधिकारी, नगर पंचायत, रनिया, कानपुर देहात।
20. अधिशाषी अधिकारी, नगर पंचायत, बिन्दकी, फतेहपुर।
21. हाइड्रोलॉजिस्ट, भूगर्भ जल विभाग खण्ड-कानपुर, कानपुर नगर।
22. सचिव, जाजमऊ टैनरी एफ्लुएण्ट ट्रीटमेंट एसोसिएशन, कानपुर नगर।
23. प्रोजेक्ट मैनेजर, मैसर्स कानपुर रिवर मैनेजमेंट प्रा० लि०, कानपुर नगर।
24. मैसर्स यू०पी० वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात।
25. मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट लि०, कुम्भी, कानपुर देहात।

विषय:-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No. 568/2024), Original Application No. 986/2019, Original Application No. 528/2023 & Original Application No. 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन में प्रभावी कार्यवाही हेतु बैठक आहूत किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (IA No 568/2024) WITH Original Application No. 986/2019 WITH Original Application No. 528/2023 (I.A. No. 261/2025) WITH Original Application No. 934/2024 में पारित आदेश दिनांक 07.11.2025 के अनुपालन में मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर द्वारा दिये गये अनुमोदन दिनांक 18.11.2025 के क्रम में मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर की अध्यक्षता में दिनांक 21.11.2025 को सायं 04:00 बजे सभागार मण्डलायुक्त, कैम्प कार्यालय, छ: बंगलिया, कानपुर नगर में बैठक आहूत की गई है।

अतः आपसे अनुरोध है कि उक्त बैठक में सूचनाओं सहित ससमय प्रतिभाग करने का कष्ट करें।

भवदीय
AK
(अजीत कुमार सुमन)
क्षेत्रीय अधिकारी

संख्या एवं दिनांक तदैव

प्रतिलिपि:-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. आयुक्त महोदय, कानपुर मण्डल, कानपुर।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH

WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023

HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE”



**FURTHER COMPLIANCE REPORT ON BEHALF OF THE DISTRICT
MAGISTRATE, FATEHPUR, UTTAR PRADESH, IN COMPLIANCE
OF ORDER DATED 01.07.2025 PASSED BY HON'BLE NATIONAL
GREEN TRIBUNAL**

I, Ravinder Singh , aged about 34, S/o Sri Dev Karan Singh, posted as District Magistrate, Fatehpur, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.
2. That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

BACKGROUND OF THE MATTER

3. The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps located at Rania, District Kanpur Dehat; Rakhi Mandi, District Kanpur Nagar; and District Fatehpur.
4. That, in compliance with order dated 27.05.2025, the deponent had filed Compliance Report by the way of Affidavit dated 13.06.2025 (*hereinafter referred to as the 'Previous Report'*) and thereafter the Hon'ble Tribunal

gave following directions, the relevant portion is mentioned hereinbelow for perusal-

"...7. After the order dated 27.05.2025, further reports on behalf of District Magistrate, Kanpur Dehat dated 13.06.2025, District Magistrate, Kanpur Nagar dated 13.06.2025, compliance report on behalf of District Magistrate, Fatehpur dated 13.06.2025, Additional affidavit on behalf of Special Secretary, Medical Health and Family Welfare, UP dated 27.06.2025, report on behalf of Chief Engineer, Ramganga, Kanpur, UP dated 26.06.2025 and affidavit dated 30.06.2025 on behalf of Central Pollution Control Board have been filed.

8. "Learned Amicus Curiae has examined these affidavits/reports and has handed over her comments which are as follows:- ..."

14. List on 07.10.2025..."

A copy of Compliance Report dated 13.06.2025 is annexed herewith and marked as **Annexure- 1**.

FURTHER COMPLIANCE IS AS FOLLOWS:

POINT 1-RO – NF WATER PLANTS: CLEAN WATER FOR ALL DOMESTIC PURPOSES CENTRALISED AND DE-CENTRALISED INSTALLED RO- NF SYSTEMS (IDENTIFY THE USAGE OF



WELLS/HANDPUMPS/ BOREWELLS/WATER SOURCE FOR ANIMALS
AND AGRICULTURE)

5. That the District Panchayat Raj Officer, Fatehpur, vide Letter No. 4081/NGT/2025-26 dated 29.09.2025, has informed that, in addition to the progress mentioned in the previous report (paras 2–8), the present status of potable water supply in the four affected villages is as follows:

- **Godhrauli:** As stated in para 4 of the Previous Report, water is supplied twice daily through the Godhrauli Water Scheme to 546 out of 576 households via a 250 KL overhead tank established at Baniyankheda. For the remaining 30 higher-elevation households, supply is presently ensured through 8 water tankers with a total capacity of 40,000 litres, twice daily (meeting the requirement of 135 litres per person per day). Further, M/s Capital Electech has completed tubewell boring, and bore development work is in progress. Upon completion, these 30 households will also be connected and supplied through piped connections from the overhead tank.
- **Baniyankheda:** As stated in para 5 of the Previous Report, all 230 households receive uninterrupted piped water supply twice daily through the 250 KL capacity overhead tank.



- **Abhaypur:**As stated in para 5 of the Previous Report, all 1,064 households receive uninterrupted supply twice daily through 225 KL and 100 KL capacity overhead tanks.
- **Ashapur:**In furtherance of as stated in para 5 of the Previous Report, at present all 187 households have been connected and receive uninterrupted supply twice daily through a 50 KL capacity overhead tank.

A copy of letter dated 29.09.2025 is annexed herewith and marked as **Annexure 2**; and the photographs and water tanker supply logs to 30 households in Gadhrouli along with photographs of all overhead tanks in four areas are annexed herewith and marked collectively as **Annexure-3**.

6. That, in addition to the details mentioned in para 9 of the previous report, an additional 5 handpumps in village Ashapur and 34 handpumps in village Abhaypur have been dismantled. Accordingly, the updated number of dismantled handpumps is as follows: Godhrauli – 33, Baniyankheda – 16, Ashapur – 18, and Abhaypur – 76. With this, the dismantling work of all chromium-affected handpumps in District Fatehpur has been completed. Copies of photographs of dismantled handpumps are annexed herewith and attached as **Annexure-4**.

POINT 2- BLOOD-SAMPLING SURVEY & MEDICAL SURVEILLANCE

7. That, a meeting was held at the office of the Director General of Medical and Health Services, Uttar Pradesh, Lucknow, with the participation of experts. Therein, SOP was prepared, according to which the Health Department issued necessary instructions regarding heavy metal poisoning and treatment thereof.

A copy of minutes of meeting dated 26.08.2025 is annexed herewith and marked as **Annexure-5**.

8. That, as per the information furnished by the Chief Medical Officer, Fatehpur, vide Letter No. C.M.O./NGT/Compliance/2025-26/108 dated 06.10.2025 (hereinafter referred to as "*Letter dated 06.10.2025*"), and in compliance with the SOP referred to in the preceding paragraph, testing in the affected villages has been conducted for LFT, KFT, fluoride in urine; and mercury and chromium in serum. A total of 90 individuals have been sampled in this manner, ensuring that no gender disparity exists in the sampling process.

A copy of letter dated 06.10.2025 is annexed herewith and marked as


Annexure-6.

9. That, as per the information provided vide Letter Dated 06.10.2025 mentioned in para hereinabove, a total of 1175 people have been screened in the chromium-affected villages of Godhrauli (311), Baniyankheda (366), Abhaypur (285) and Ashapur (213) during the year 2025 (till September).

Out of these, 171 (including 90 in the para mentioned hereinabove) blood samples were tested, wherein 148 persons were found with elevated chromium levels, and 03 persons showed traces of mercury. Further, 15 persons were found suffering from liver enzyme abnormalities, and 01 person was detected with an increased level of serum creatinine.

Copies of screening records of 1175 people and sampling/testing records of 171 people are annexed herewith and collectively marked as **Annexure-7**.

POINT-3- IMPROVE GOVT. HOSPITAL'S INFRASTRUCTURE TO INCLUDE MULTI- SPECIALTY DIAGNOSTIC FACILITIES

10. That, as per the information provided vide Letter Dated 06.10.2025 mentioned in para 8 hereinabove, it has further been informed that Screening and Sample collection facility for testing of heavy metal poisoning has been made available every Tuesday at Primary Health Centre, Gopalganj, established near the identified affected villages. Thus, any symptomatic/asymptomatic willing person from the identified affected areas can get the test done free of cost in their area itself. Thereafter, the collected samples are then tested at RML-IMS Lucknow/ CSIR-IITR Lucknow at government expense.

11. It has been further informed that regarding the availability of multi-specialty medical facilities for victims of heavy metal pollution, Amar Shaheed Jodha Singh Attaya Thakur Dariyav Singh Medical College, Fatehpur, offers



pathologists, MDs (Medicine), and dermatologists. Digital X-rays and CT scans are also available.

POINT 4- LIST OF ALL INDUSTRIES (REGARDLESS OF CATEGORY/
LEGAL /ILLEGAL /IN-HOUSE)

12. That, in this regard, it is humbly submitted that the list of industries in District Fatehpur, as per the data provided by the District Industry Centre, Fatehpur has already been provided in the para 16 of the Previous Report dated 13.06.2025.

A copy of list of industries in District Fatehpur is annexed herewith and marked as **Annexure-8**.

POINT 5- BOUNDARY WALL AND COVER FOR EXISTING CR
DUMP/PLUME (FATEHPUR & KANPUR DEHAT)

13. That, DPRO vide letter dated 29.09.2025 (refer to para 5 hereinabove) has informed that in addition to the information as provided in para 17 and 18 of the Previous Report dated 13.06.2025, pre cast boundary walls have been completed at all the five locations, as detailed below:

- Nursing College to M/s Aditi Floor Mill, Village Abhaypur, Fatehpur.
- Village Rahsoopur, Fatehpur, near National Highway road side.
- Godhrauli-Baniyankheda road, Fatehpur.
- Godhrauli to Baniyankheda road near railway line crossing.



- M/s MadhuchandraTechnochem, Complex dump yard, Fatehpur.

Copies of photographs of completed pre cast boundary walls at above-mentioned five locations is annexed herewith and marked as **Annexure- 9**.

POINT 6- SOIL, SLUDGE AND WATER ANALYSIS OF- PANKI/
SHANIGAWA LANDFILL SITE/STP at PANKHA, SAJARI

14. It is humbly submitted that the matter does not pertain to District-Fatehpur.

POINT 7- OPERATE EXISTING STP (RESOLVING NON- COMPLIANCE
WITHIN 2 MONTHS)

15. It is humbly submitted that the matter does not pertain to District-Fatehpur.

POINT 8- DRAIN ACTION PLAN-UNTAPPED & OVER FLOWING
TAPPED DRAINS (WITH NAME/ LOCATION OF EACH SEWAGE
DRAIN)

16. It is humbly submitted that as mentioned in the para 19 of the Previous

Report dated 13.06.2025, the complete tapping of drains into pond-side filter chambers, along with the development of Waste Stabilization Ponds

(WSPs)and plantation of elephanta grass and banana saplings for phyto-remediation, has been completed in all four affected villages. The status is as

follows:

S. NO.	NAME AND POPULATION OF GRAM PANCHAYAT	REPAIRABLE DRAINS	FILTER CHAMBER	WSP	COMMENT

		TARGET	ACHIEVE MENT	TARG ET	ACHIEVE MENT	TARGET	SUPPLY	
1	Godhrauli - 3354	03	03	08	08	01	01	All work completed
2	Banyankheda - 1364	00	00	03	03	01	01	All work completed
3	Abhaypur - 5798	06	06	02	02	01	01	All work completed
4	Ashapur - 1090	00	00	02	02	01	01	All work completed
	Sum	09	09	15	15	04	04	

POINT 9- PERMANENT MONITORING PLAN FOR EXISTING STP/ CETP /CCRU /LANDFILLS /TSDFS

17.It is humbly submitted that the matter does not pertain to District-Fatehpur.

POINT 10- CONSTRUCTION AND INSTALLATION OF SEWAGE SYSTEM AND STP IN KANPUR DEHAT AND FATEHPUR

18.That, in furtherance of the details provided in Para 20 of the Previous Report dated 13.06.2025, it is humbly submitted that the Detailed Project Report for the 36 MLD capacity STP for Fatehpur City has been approved by the State Authorities vide Letter No. 214/Amrut-2.0/No.-5-2023 dated 25.10.2023.It is further submitted that a meeting has been scheduled on 06.10.2025 by the State Authorities vide Letter No. 6010(1)/No.-5-25-69/2022 dated 29.09.2025, wherein a decision regarding the final approval of the

tendering process for the construction of the said STP is expected to be taken.

Copies of letters dated 25.10.2023 and 29.09.2025 are annexed herewith and collectively marked as **Annexure-10**.

POINT 11- REMOVAL OF CHROMIUM, MERCURY AND ASH FROM THE AFFECTED AREA

19. A study regarding the chromium dump waste site in District Fatehpur has been undertaken by the Research Planning and Business Development Division, CSIR, Lucknow, to ascertain the intensity and quantity of chromium waste at village Godhrauli, Fatehpur. **The complete report is awaited, pursuant to which the finalisation of process for removal of chromium, mercury, and ash from the affected area will be undertaken. The U.P. Pollution Control Board has issued Letter No. G00789/NGT O.A. 528/2023/2025 dated 24.09.2025 and Letter No. H59189/C-2/NGT-46/25 dated 13.06.2025 to CSIR, Lucknow, requesting expedition of the submission of the final report.**

Copies of letters dated 13.06.2025 and 24.09.2025 are annexed herewith and collectively marked as **Annexure- 11**.

POINT 12- SOIL & GROUND WATER REMEDIATION

20. As mentioned in the para 19 hereinabove, upon receipt of the said report by the Research Planning and Business Development Division, CSIR,

Lucknow, planning for soil and ground water remediation will be executed once the waste is lifted from the sites.

POINT 13- RIVER REJUVENATION PLAN (SENGER /NOON /PANDU RIVERS) - INCLUDING FLOOD PLAIN ZONING, RAIN WATER HARVESTING, WATERSHED DEVELOPMENT, ENCROACHMENT REMOVAL, ECO- FLOW

21. That, the deponent vide letter dated 06.06.2025 has tasked the Executive Engineers of Irrigation Department, Lower Ganga Canal and Drainage wing to prepare, within strict timelines, a rejuvenation plan covering flood plain zoning, encroachment removal, rain water harvesting, watershed development and eco-flow restoration.

A copy of letter dated 06.06.2025 is annexed herewith and marked as **Annexure-12.**

POINT 14- GOVERNMENT MULTI-SPECIALTY MEDICAL AID FACILITY FOR VICTIMS OF HEAVY METAL CONTAMINATION (CAN BE ESTABLISHED IN EXISTING GOVT. HOSPITALS IN ALL THREE DISTRICTS)

22. The total number of eligible individuals under the Pradhan Mantri Jan Arogya Yojana (Golden Card) in all the above four villages at present is

3774, out of which cards have been made for 2737 individuals. Ayushman cards are being made in the affected villages by organizing camps as per the roster and by trained staff of ANMs, Asha workers and teams in the affected areas. Thus, Ayushman cards have been made for 260 beneficiaries in the last months of July and August. Ayushman cards of all the remaining eligible beneficiaries will be completed in the next 15 days.

23. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

(Handwritten mark)

DEPONENT



VERIFICATION

Verified at Fatehpur on this 06 day of October 2025, that the contents of the above affidavit from paragraphs 1 to 23 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

(Handwritten signature)

DEPONENT

(Handwritten signature)
(Handwritten signature)
06-10-2025

4723

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023



IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH

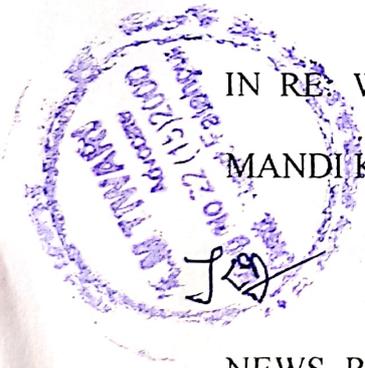
WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE”

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE DISTRICT
MAGISTRATE, FATEHPUR, UTTAR PRADESH, IN COMPLIANCE



OF ORDER DATED 07.10.2025 PASSED BY HON'BLE NATIONAL
GREEN TRIBUNAL

I, Ravinder Singh, aged about 34, S/o Sri Dev Karan Singh, posted as District Magistrate, Fatehpur, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.

That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

BACKGROUND OF THE MATTER

3. The Hon'ble Tribunal, in these Original Applications, is examining issues relating to chromium dumps, consequent groundwater contamination, and associated health impacts in the districts of Kanpur Nagar, Kanpur Dehat, and Fatehpur.
4. That, the deponent had filed a '**Further Compliance Report**' dated **06.10.2025** (kindly refer to judicial page no. 4508 to 4606). Subsequently, the Hon'ble Tribunal, vide its order dated 07.10.2025, was pleased to allow the deponent to file a supplementary report. The relevant portion of the said order is reproduced herein for perusal:

"...1. Affidavits dated 06.10.2025 have been filed by the District Magistrates of Kanpur Dehat, Kanpur Nagar and Fatehpur respectively.

3. Learned Counsel for State of Uttar Pradesh and concerned State Authorities seeks four weeks' time to file supplementary affidavits which prayer is allowed.

4. List on 07.11.2025 for further hearing..."

**REPLY IN COMPLIANCE OF THE AFOREMENTIONED ORDER AND
IN SUPPLEMENT TO THE AFFIDAVIT DATED 06.10.2025 IS AS
FOLLOWS:**



I. REGARDING CLEAN DRINKING WATER

5. That, the District Panchayati Raj Officer (DPRO), vide letter no. 4441/NGT/2025-26 dated 03.11.2025, has informed that sufficient provision of clean and potable water is being maintained, as previously submitted before the Hon'ble Tribunal, in all four chromium-affected villages, namely Godhrauli, Baniyankheda, Abhaypur, and Ashapur

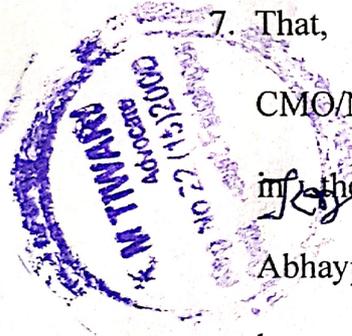
A copy of letter dated 03.11.2025 is annexed herewith and marked as *Annexure-1*.

6. That, vide the letter dated 03.11.2025 mentioned in para above, it has also been submitted that, with respect to remaining 30 households in village Gadhrauli which are currently not connected to piped connection and

temporarily sufficient water is provided through 8 water tankers of cumulative capacity of 40,000 litres, at present the tubewell boring and pump house construction work has been completed and final finishing work is currently underway. Due to heavy rains and festive season the work had been delayed but now by 15.11.2025, the remaining work will be completed and these 30 houses will also be connected to piped water network.

Copies of photographs of tanker water supply to 30 households are annexed herewith and marked as *Annexure-2*.

II. REGARDING MEDICAL ASSISTANCE



7. That, the Chief Medical Officer, Fatehpur, vide letter no. CMO/NGT/Compliance/2025-26/3898 dated 31.10.2025, has informed that ~~in~~ the four chromium-affected villages—Godhrauli, Baniyankheda, Abhaypur, and Ashapur. Since January 2025, a total of 53 health camps have been organized in these areas, wherein 1,383 individuals have been screened. A copy of letter dated 31.10.2025 is annexed herewith and marked as *Annexure-3*.

8. That, vide the letter dated 31.10.2025 mentioned above, it has also been informed that out of the screened individuals, a total of 171 people have been tested for heavy metal contamination. Among these, 148 reports have shown higher than normal chromium levels (0.05–1.4 µg/litre), and 3 reports have shown higher than normal mercury levels (<20 µg/litre).

9. That, vide the letter dated 31.10.2025 mentioned above, it has further been informed that in addition to as stated in the para 22 of the Affidavit dated 06.10.2025 (kindly refer to judicial page no. 4523), out of the total 3774 eligible people in the four affected villages, Ayushman Cards of 3030 people have been made and the remaining process will be completed in the upcoming days.

III. REGARDING REMOVAL OF CHROMIUM, MERCURY AND ASH

10. That, in addition to as stated in paragraph 19 of the Affidavit dated 06.10.2025 (kindly refer to judicial page no. 4522), it is submitted that CSIR-Indian Institute of Toxicology Research, Lucknow has submitted its additional report dated 20.06.2025, in which the quantity of chromium waste/soil lying at the 12 spots in village Godhrauli has been calculated as 59,091 cubic metres. As informed by the Regional Officer, UPPCB, the proposal for remediation of the said chromium waste/soil is under preparation and will be forwarded to the concerned authorities in the coming days.

A copy of CSIR report dated 20.06.2025 is annexed herewith and marked as *Annexure- 4*.

11. Hence, this supplementary affidavit is respectfully submitted for kind perusal of this Hon'ble Tribunal.

12. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

@

DEPONENT

VERIFICATION

Verified at Fath pwr on this 06 day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 12 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

gg
Regwan

@

DEPONENT



STACY PATE
Correct and all data
have been explained and clarified
Received fees of 20

Regwan

06-11-2025



उत्तर प्रदेश जल निगम (ग्रामीण)

अधिकासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम,
फतेहपुर- 212601

पत्रांक : 5025 / M-29 / 49 दिनांक : 19/11/2025
सेवा में,

मुख्य विकास अधिकारी,
फतेहपुर।

विषय:- क्रोमियम प्रभावित ग्रामों-गोधरौली, बनियनखेडा, अभयपुर एवं आशापुर में पेयजल आपूर्ति की वर्तमान स्थिति।
महोदय,

उपरोक्त विषयक सन्दर्भ में अवगत कराना है कि क्रोमियम प्रभावित ग्रामों में जल जीवन मिशन के गाइडलाइन्स के अनुसार ग्राम-गोधरौली, बनियनखेडा, अभयपुर व आशापुर में सुबह शाम शुद्ध पेयजल की आपूर्ति की जा रही है।

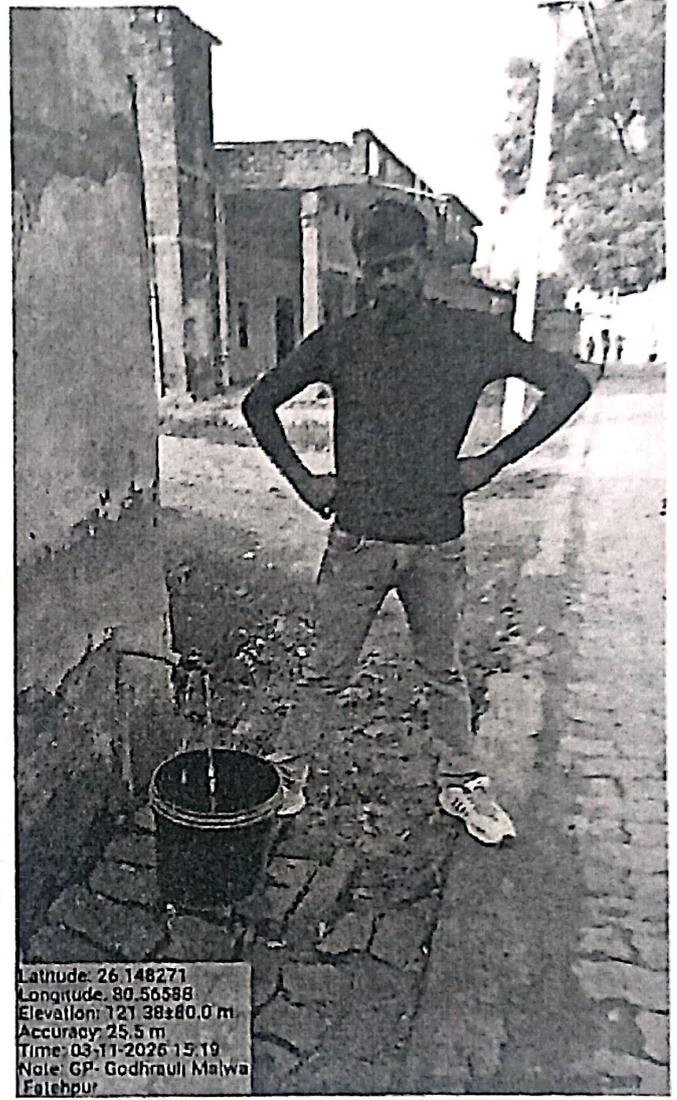
- गोधरौली:-** बनियनखेडा ग्राम समूह पेयजल योजना के अन्तर्गत बनियनखेडा व गोधरौली ग्राम में बनियनखेडा में निर्मित 250 कि०ली० क्षमता के ओवर हेड टैंक के माध्यम से शुद्ध पेयजल की आपूर्ति दिन में 02 बार की जा रही है। ग्राम पंचायत-गोधरौली में कुल 576 परिवार हैं जिनमें से सभी 576 परिवारों को पाइप पेयजल योजना से कनेक्शन प्रदान करते हुये शुद्ध पेयजल की आपूर्ति दिन में 02 बार की जा रही है।
- बनियनखेडा:-** ग्राम पंचायत-बनियनखेडा में कुल 230 परिवार है जिनमें से सभी 230 परिवारों को पाइप पेयजल योजना से कनेक्शन प्रदान करते हुये शुद्ध पेयजल की आपूर्ति दिन में 02 बार की जा रही है।
- अभयपुर:-** ग्राम पंचायत-अभयपुर में कुल 1064 परिवार है जिनमें से सभी 1064 परिवारों को जोन-1 में निर्मित 225 कि०ली० क्षमता तथा जोन-2 में निर्मित 100 कि०ली० क्षमता के ओवरहेड टैंक के माध्यम से शुद्ध पेयजल की आपूर्ति दिन में 02 बार की जा रही है।
- आशापुर:-** ग्राम पंचायत-आशापुर में कुल 187 परिवार है जिनमें से सभी 187 परिवारों को 50 किलो०ली० क्षमता के ओवरहेड टैंक के माध्यम से शुद्ध पेयजल की आपूर्ति दिन में 02 बार की जा रही है।

Recommendations/suggestions which were recorded in the proceedings dated 01.07.2025 of OA No. 985/2019, 986/2019, 528/2023

S. No	Recommendations	Compliance done (Yes/No)	Timeline
1	RO-NF Water Plants Clean Water for All Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/hand pumps/ borewells water source for animals and agriculture)	YES	-


(अनुराग गौतम)
अधिकासी अभियन्ता

ग्राम-गोधरौली में गृह संयोजन के माध्यम से शुद्ध पेयजल की आपूर्ति



AX
(अनुराग गौतम)
अधिशायी अभियन्ता

कार्यालय अधिशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण),
फतेहपुर

प्रमाण-पत्र

प्रमाणित किया जाता है कि ग्राम-गोधरौली के समस्त परिवारों को पाइप पेयजल योजना के माध्यम से शुद्ध जलापूर्ति पूर्ण रूप से सुनिश्चित करा ली गई है।


(अनुराग गौतम)
अधिशासी अभियन्ता

प्रेषक,

मुख्य चिकित्साधिकारी
फतेहपुर।

सेवा में,

मुख्य विकास अधिकारी
फतेहपुर।

पत्रांक:- मु0चि0अ0 / एन0जी0टी0 / सूचना / 2025-26 / 4451

दिनांक- 22.11.2025

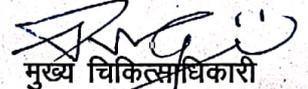
विषय- मा0 अधिकरण द्वारा प्रकरण पर सुनवाई दिनांक 07.11.2025 को पारित आदेश में अनुपालन की स्थिति हेतु वांछित सूचना उपलब्ध कराने के सम्बन्ध में-

महोदय,

उपरोक्त विषयक आपके पत्रांक सं0 G00945 / एन0जी0टी0 / 2025-26 दिनांक 17.11.2025 के अनुपालन में मा0 हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0-528 / 2023 जोकि गोधरौली ग्राम पंचायत से सम्बन्धित है। मा0 हरित अधिकरण प्रकरण पर सुनवाई दिनांक 07.11.2025 को पारित आदेश में निधारित प्रारूप पर वांछित सूचना एवं कार्ययोजना संलग्न कर आवश्यक कार्यवाही हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक-यथोक्त।

भवदीय


मुख्य चिकित्साधिकारी
फतेहपुर।
तददिनांक।

पत्रांक:- मु0चि0अ0 / एन0जी0टी0 / सूचना / 2025-26 /

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाअधिकारी महोदय, फतेहपुर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड प्रयागराज मण्डल, प्रयागराज।


मुख्य चिकित्साधिकारी
फतेहपुर।

**Recommendations/suggestions which were recorded in the proceedings dated
01.07.2025 of OA No. 985/2019, 986/2019, 528/2023**

S. No	Recommendations	Compliance done (Yes/No)	Timeline
1.	RO-NFWater Plants: Clean Water for All. Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/hand pumps/ borewells/watersource for animals and agriculture)	Yes	
2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	Compliance on Spetember 2025	
3.	Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities	Amar Shaheed Jodha Singh Ataiya Thakur Daryao Singh Medical College, Fatehpur & District Hospital Fatehpur	
4.	List of all Industries (Regardless of Category/ legal/ illegal/ in-house)-Kanpur Nagar, Kanpur Dehat, Fatehpur	-	
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat).	-	
6.	Soil, Sludge and Water Analysis of Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	-	
7.	Operate Existing STP (Resolving Non-Compliance Within 2 Months)	-	
8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	-	
9.	Permanent Monitoring Plan for Existing STP/ CETP/CCRUI/ Landfills/ TSDFs	-	
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	-	
11.	Removal of Chromium, Mercury and Ash from the affected area	-	
12.	Soil & Ground Water Remediation	-	
13.	River Rejuvenation Plan (Senger/Noon/Pandu Rivers)- Including Flood Plain	-	
	Zoning, Rain water harvesting, watershed development, encroachment removal, Eco-flow	-	

14.	Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)	Amar Shaheed Jodha Singh Ataiya Thakur Dariyao Singh Medical College, Fatehpur & District Hospital	-	
15.	Induction Of Work force in CPCB/ PCB	-	-	
16.	Technical Infrastructure to State PCB/ SGWB	-	-	
17.	Continuous supply of Electricity for STP/CETP/ Hospitals	Continuous power supply 24x7 Backup Jenrator and Invertor also avilable in District Hospital, Amar Shaheed Jodha Singh Ataiya Thakur Dariyao Singh Medical College. Fatehpur.	-	
18.	Bye-Laws for Preventing Environmental Pollution from Mercury (mines of Minamata Convention)	-	-	
19.	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.	-	-	
20.	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar.	-	-	
21.	Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar	-	-	
22.	Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.	-	-	


 मुख्याधिकारी
 फतेहपुर
 20/2/25

कार्यालय: प्रधानाचार्य, अमर शहीद जोधा सिंह अटैया ठाकुर दरियाव सिंह
चिकित्सा महाविद्यालय, फतेहपुर, उ०प्र०-212601

Website: www.asmfatehpur.com E-mail: asmcfatehpur@gmail.com Phone: 9313177768, 8467839788

पत्रांक : /अ०श०जो०सि०अ०ठा०द०चि०म० / फतेह० / 2025-26

दिनांक 22/11/2025

सेवा में,

मुख्य चिकित्साधिकारी
फतेहपुर।

विषय- चिकित्सा महाविद्यालय फतेहपुर परिसर में स्थित नवनिर्मित चिकित्सालय एवं जिला चिकित्सालय, फतेहपुर में नियमित रूप से इन्वर्टर एवं विद्युत पावर की सुविधा 24X7 उपलब्धता के सम्बन्ध में।

महादेय,

अवगत कराना है कि अमर शहीद जोधा सिंह अटैया ठाकुर दरियाव सिंह चिकित्सा महाविद्यालय फतेहपुर परिसर में स्थित नवनिर्मित चिकित्सालय एवं सम्बद्ध जिला पुरुष/महिला जिला चिकित्सालय फतेहपुर में इन्वर्टर एवं विद्युत पावर बैकअप (जनरेटर) की सुविधा 24X7 उपलब्ध रहती है। जिससे विद्युत आपूर्ति बाधित होने की स्थिति में भी चिकित्सकीय सेवाएँ सुचारु रूप से संचालित रहती है।

For *Recd*
प्रधानाचार्य

अ०श०जो०सि०अ०ठा०द०चि०म०
चिकित्सा महाविद्यालय, फतेहपुर।
तददिनांक

पत्रांक : /अ०श०जो०सि०अ०ठा०द०चि०म० / फतेह० / 2025-26

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

01. जिलाधिकारी, फतेहपुर।
02. उप प्रधानाचार्य, अ०श०जो०सि०अ०ठा०द०चि०म० फतेहपुर।
03. मुख्य चिकित्सा अधीक्षक, जिला पुरुष चिकित्सालय, फतेहपुर।
04. गार्ड फाइल।

प्रधानाचार्य

अ०श०जो०सि०अ०ठा०द०चि०म०
चिकित्सा महाविद्यालय, फतेहपुर।

कार्यालय: प्रधानाचार्य, अमर शहीद जोधा सिंह अटैया ठाकुर दरियाव सिंह
चिकित्सा महाविद्यालय, फतेहपुर, उ०प्र०-212601

Website: www.asmcfatehpur.com E-mail: asmcfatehpur@gmail.com Phone: 9313177768, 8467839788

पत्रांक : /अ०श०जो०सि०अ०ठा०द०चि०म० / फतेह० / 2025-26

दिनांक 22 / 11 / 2025

सेवा में,

मुख्य चिकित्साधिकारी
फतेहपुर।

विषय- चिकित्सा महाविद्यालय फतेहपुर परिसर में स्थित नवनिर्मित चिकित्सालय एवं जिला चिकित्सालय, फतेहपुर में नियमित रूप से इन्वर्टर एवं विद्युत पावर की सुविधा 24X7 उपलब्धता के सम्बन्ध में।

महादेय,

अवगत कराना है कि अमर शहीद जोधा सिंह अटैया ठाकुर दरियाव सिंह चिकित्सा महाविद्यालय फतेहपुर परिसर में स्थित नवनिर्मित चिकित्सालय एवं सम्बद्ध जिला पुरुष/महिला जिला चिकित्सालय फतेहपुर में इन्वर्टर एवं विद्युत पावर बैकअप (जनरेटर) की सुविधा 24x7 उपलब्ध रहती है। जिससे विद्युत आपूर्ति बाधित होने की स्थिति में भी चिकित्सकीय सेवाएँ सुचारू रूप से संचालित रहती है।

प्रधानाचार्य

अ०श०जो०सि०अ०ठा०द०चि०म०
चिकित्सा महाविद्यालय, फतेहपुर।
तददिनांक

पत्रांक 222 / अ०श०जो०सि०अ०ठा०द०चि०म० / फतेह० / 2025-26

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

01. जिलाधिकारी, फतेहपुर।
02. उप प्रधानाचार्य, अ०श०जो०सि०अ०ठा०द०चि०म० फतेहपुर।
03. मुख्य चिकित्सा अधीक्षक, जिला पुरुष चिकित्सालय, फतेहपुर।
04. गार्ड फाइल।

प्रधानाचार्य

अ०श०जो०सि०अ०ठा०द०चि०म०
चिकित्सा महाविद्यालय, फतेहपुर।

4915



उत्तर प्रदेश जल निगम (नगरीय)

ANNEXURE-6

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय)
शादीपुर खुर्द, फतेहपुर- 212601 (Email ID : ee_cd_fatehpur@yahoo.in)

Annexure -05

पत्रांक : 1455 / आर-1 / 45 दिनांक : 19.11.2025
सेवा में,

मुख्य विकास अधिकारी
फतेहपुर।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० नं०-528/2023 के सन्दर्भ में सूचना प्रेषित करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्रांक G00945/एन०जी०टी०/2025-26 दिनांक 17.11.2026 के सन्दर्भ में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० नं०-528/2023 के सन्दर्भ में चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : उपरोक्तानुसार।

भवदीय

(महेश कुमार)
19/11/25
अधिशासी अभियन्ता

Office of The Executive Engineer, Construction Division, U.P. Jal Nigam (Urban) Fatehpur.

Recommendations/Suggestions which were recorded in the proceedings dated

01.07.2025 of OA No. 985/2019, 986/2019, 528/2023

S.No	Recommendations	Compliance done (Yes/No)	Timeline
10.	Construction and Installation of Sewage System and STP in Kanpur dehat and Fatehpur	Yes	Tendering for the Sewerage Project of Fatehpur Urban Local Body has been completed. Under this project, an 18 MLD Sewage Treatment Plant (STP) along with other ancillary works will be constructed. The scheduled date for completion of the STP is 19 November 2027.


19/11/25
Executive Engineer

Office of The Executive Engineer, Construction Division, U.P. Jal Nigam (Urban) Fatehpur.

Recommendations/Suggestions which were recorded in the proceedings dated

01.07.2025 of OA No. 985/2019, 986/2019, 528/2023

S.No	Recommendations	Compliance done (Yes/No)	Timeline
10.	Construction and Installation of Sewage System and STP in Kanpur dehat and Fatehpur	Yes	Tendering for the Sewerage Project of Fatehpur Urban Local Body has been completed. Under this project, an 18 MLD Sewage Treatment Plant (STP) along with other ancillary works will be constructed. The scheduled date for completion of the STP is 19 November 2027.


19/11/25
Executive Engineer



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD
T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720031, 2720828 Fax: 0522 - 2720764
Email: info@uppcb.in - Web Site: www.uppcb.in

संदर्भ सं०..... 9116.613..... आ०-21/11771-4-613/25 दिनांक..... 17/11/25

सेवा में,

उप सचिव
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
अनुभाग-7
उ०प्र० शासन।

विषय-मा० एन०जी०टी० द्वारा ओ०ए० संख्या 528/2023 में पारित आदेश दिनांक 07.11.2025 के अनुपालन में ग्राम गुधरौली, जनपद-फतेहपुर में डम्प क्रोमियम वेस्ट के निस्तारण के सम्बंध में।
महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्र दिनांक 30.04.2024 (संलग्नक-1) का संदर्भ ग्रहण करने का कष्ट करें, जोकि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No. 985/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH OA No. 986/2019 In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh With OA No.528/2023 In re: news report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village में पारित आदेश दिनांक 04.03.2024 के अनुपालन में ग्राम गुधरौली जनपद फतेहपुर में भण्डारित क्रोमियम वेस्ट का शीघ्र निस्तारण एवं तत्पश्चात मृदा एवं भूगर्भीय जल के रेमेडियेशन की कार्यवाही के सम्बंध में प्रेषित किया गया था।

अग्रेतर संदर्भित ओ०ए० में मा० अधिकरण द्वारा दिनांक 07.11.2025 को पारित आदेश के सुसंगत अंश निम्नवत हैं:

"..... 7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centers, doctors, paramedical staff available in those health centres, the facilities available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025....."

मा० एन०जी०टी० द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में ग्राम गुधरौली, जनपद फतेहपुर में क्रोमियम वेस्ट डम्प साइट पर भण्डारित क्रोमियम वेस्ट का शीघ्र निस्तारण एवं तत्पश्चात मृदा एवं भूगर्भीय जल के रेमेडियेशन की कार्यवाही भी सुनिश्चित की जानी है।

अवगत कराना है कि माननीय एन०जी०टी० द्वारा ओ०ए० संख्या 985/2019 विद ओ०ए० संख्या 986/2019 के अन्तर्गत पारित आदेश दिनांक 23.11.2022 के अनुपालन में मुख्य सचिव महोदय, उ०प्र० शासन की अध्यक्षता में गठित एक्सपर्ट कमेटी की बैठक दिनांक 13.05.2022 को आहूत की गयी थी (कार्यवृत्त संलग्न, संलग्नक-2)। उक्त बैठक में मुख्य सचिव, उ०प्र० शासन द्वारा दिये गये निर्देशों के अनुपालन में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र दिनांक 26.05.2022 द्वारा खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट के निस्तारण हेतु दरों के निर्धारण एवं निस्तारण कराये जाने की कार्यवाही के पर्यवेक्षण के संबंध में एक समिति तथा डम्प क्रोमियम के सुरक्षित निस्तारण हेतु कार्यदिश, मापन कार्यो का भौतिक सत्यापन, जलगुणता जांच एवं भूगतान की संस्तुति हेतु एक उपसमिति का गठन किया गया था। उक्त समिति द्वारा टी०एस०डी०एफ० के माध्यम से क्रोमियम वेस्ट के सुरक्षित निस्तारण हेतु दर निर्धारित कर मैसर्स यू०पी० वेस्ट मैनेजमेंट प्रोजेक्ट, कुम्भी, कानपुर देहात एवं मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट, कुम्भी, कानपुर देहात द्वारा ग्राम खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट का टी०एस०डी०एफ० में अपर

जिलाधिकारी प्रशासन, कानपुर देहात की अध्यक्षता में गठित उपसमिति की निगरानी में निस्तारण का कार्य कराया गया है। अग्रेतर यह भी अवगत कराना है कि मुख्य सचिव महोदय, उ०प्र० शासन द्वारा एक्सपर्ट कमेटी की बैठक दिनांक 13.05.2022 में खानघन्दपुर रनियां, कानपुर देहात में डम्प क्रोमियम वेस्ट के निस्तारण के कार्य के सम्पादन हेतु अवस्थापना एवं औद्योगिक विकास विभाग को आवश्यक बजट का प्राविधान कराकर जिलाधिकारी, कानपुर देहात द्वारा संचालित एस्करो एकाउन्ट में जमा कराये जाने के निर्देश दिये गये थे।

अतः उपरोक्तानुसार खानघन्दपुर रनियां, कानपुर देहात में डम्प क्रोमियम वेस्ट के निस्तारण हेतु सम्पादित कार्यों के दृष्टिगत ग्राम गुधरौली, जनपद फतेहपुर में भी क्रोमियम वेस्ट के निस्तारण हेतु दरों के निर्धारण के साथ-साथ मृदा व भूजल के रेमेडियेशन हेतु उपयुक्त तकनीकी/संस्था के चयन हेतु व इससे सम्बंधित अन्य कार्यों को कराये जाने हेतु एक समिति के गठन तथा क्रोमियम वेस्ट के निस्तारण एवं मृदा व भूजल के रेमेडियेशन की कार्यवाही सुनिश्चित कराये जाने हेतु एक उपसमिति के गठन किये जाने तथा उक्त कार्य में प्रस्तावित व्यय हेतु बजट का प्राविधान अवस्थापना एवं आ०द्योगिक विकास विभाग से कराये जाने हेतु शासन स्तर पर निर्णय लिया जाना उचित होगा।

भवदीय,

संलग्नक-यथोपरि।

Digitally signed by

SANJEEV KUMAR SINGH

Date: 17-11-2025

15:46:28

(संजीव कुमार सिंह)

सदस्य सचिव

प्रेषक,

अधिकासी अभियन्ता
कानपुर प्रखण्ड, निचली गंगा नहर,
कानपुर।

प्रेष्य,

मुख्य विकास अधिकारी महोदय,
फतेहपुर।

पत्रांक: 3895 / का.प्र.नि.गं.न.का. / एन.जी.टी. / दिनांक: 19/नवम्बर, 2025

विषय: मा0राष्ट्रीय हरित अधिकरण में योजित वाद ओ0ए0संख्या: 985/2019
अन्य में पारित आदेश दिनांक: 07-11-2025 के अनुपालन के
सम्बन्ध में।

सन्दर्भ: आपका पत्रांक: जी00945, दिनांक: 17-11-2025

महोदय,

उपरोक्त विषयक आप अपने सन्दर्भित पत्र का अवलोकन करने का
कष्ट करें, जिसके माध्यम से मा0राष्ट्रीय हरित अधिकरण में योजित वाद
ओ0ए0संख्या: 528/2023 अन्य में पारित आदेश दिनांक: 07-11-2025 के
अनुपालन के सम्बन्ध में अवगत कराना है कि सिंचाई विभाग से सम्बन्धित
बिन्दुओं की आख्या पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु
प्रेषित है।

संलग्नक: उपरोक्तानुसार।


अधिकासी अभियन्ता
कानपुर प्रखण्ड, निचली गंगा नहर,
कानपुर

Recommendations/suggestions which were recorded in the proceedings dated**07.01.2025 of OA No. 985/2019, 986/2019, 528/2023**

S. No	Recommendations	Compliance done (Yes/No)	Timeline
1.	RO-NF Water Plants: Clean Water for All Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/hand pumps/ borewells/water source for animals and agriculture)	-	-
2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	-	-
3.	Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities	-	-
4.	List of all Industries (Regardless of Category/ legal/ illegal/ in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur	-	-
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat):	-	-
6.	Soil, Sludge and Water Analysis of Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	-	-
7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	-	-
8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	-	-
9.	Permanent Monitoring Plan for Existing STP/ CETP/CCRU/ Landfills/ TSDFs	-	-
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	-	-
11.	Removal of Chromium, Mercury and Ash from the affected area	-	-
12.	Soil & Ground Water Remediation	-	-

Mun
18/11/2025
अधिकासी अभियन्ता
कानपुर प्रखण्ड निचली गंगा
कानपुर

S. No	Recommendations	Compliance done (Yes/No)	Timeline
13.	<i>River Rejuvenation Plan (Senger/Noon/Pandu Rivers)- Including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco-flow</i>	No	Following the receipt of the DEM from Survey of India by 31.12.2025, NIH Roorkee will furnish an interim report containing the coordinates for the flood plain zone determination within two months (by February 2026) and a final report after an additional two months (by April 2026)
14.	<i>Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)</i>	-	-
15.	<i>Induction Of Work force in CPCB/ PCB</i>	-	-
16.	<i>Technical Infrastructure to State PCB/ SGWB</i>	-	-
17.	<i>Continuous supply of Electricity for STP/CETP/ Hospitals</i>	-	-
18.	<i>Bye- Laws for Preventing Environmental Pollution from Mercury (inlines of Minamata Convention)</i>	-	-
19.	<i>Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.</i>	-	-
20.	<i>Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar:</i>	-	-
21.	<i>Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar</i>	-	-
22.	<i>Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.</i>	-	-


 18/11/2025
Executive Engineer
Kanpur Division Lower Ganga Canal
Kanpur




क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

दूरभाष: / Ph. : 0532-2569727

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 211019
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsi, Prayagraj,
roprayagraj@uppcb.in

संदर्भ सं०-जी00985/मा0 एन0जी0टी0 528 ऑफ 2023/2025

दिनांक 21.11.2025

सेवा में,

जिलाधिकारी महोदय,
फतेहपुर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 528/2023 में पारित आदेश दिनांक 07.11.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सादर अवगत कराना है कि उक्त के अनुपालन में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 528/2023 में पारित आदेश दिनांक 07.11.2025 में दिये गये निर्देश के क्रम में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज से संबंधित बिन्दुओं की सूचना निर्धारित प्रारूप पर निम्नवत् है:-

S. No	Recommendations	Compliance Done or Not	Timeline
15.	Induction Of Work force in CPCB/ PCB	Yes	As per Article published in Danik jagran on dated-11.11.2025 it was published that MoU has been signed between IIT Kanpur and UPPCB Regarding 45 vacancies which includes 28 Assistant Environmental Engineer and 17 Assistant Scientific Officer. UPPCB has also published in recent advertisement on dated-20.11.2025 whose advertisement no is H34965/AS Camp(118/2025) for 224 vacancies of various designation .
16.	Technical Infrastructure to State PCB/ SGWB	Complied	NABL laboratory facility for water & waste water Quality is available in UPPCB, Regional Office, Prayagraj

अतः पत्र आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

(विजय)

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
टी0सी0-12वी0, विभूति खण्ड,
गोमती नगर, लखनऊ।

विज्ञापन संख्या-H34965/ए0एस0 कैम्प(118)/2025,

दिनांक-20.11.2025

उ0प्र0 प्रदूषण नियंत्रण बोर्ड, टी0सी0-12वी0, विभूति खण्ड, गोमती नगर, लखनऊ द्वारा नितान्त वैकल्पिक व्यवस्था के अंतर्गत विभिन्न पदों पर संविदा के माध्यम से रखा जाना प्रस्तावित है। पदों की संख्या, शैक्षिक अर्हता एवं आयु सीमा का विवरण निम्नानुसार है:-

अंतिम तिथि: 29.11.2025

क्र0 सं0	पदनाम	पदों की संख्या	शैक्षिक अर्हता/अनुभव	संविदा की अवधि	नियत वेतन प्रतिमाह(रूपया)
1.	सहायक पर्यावरण अभियन्ता	27	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन अभियांत्रिकी/रसायन प्रौद्योगिकी/सिविल अभियांत्रिकी /पर्यावरण अभियांत्रिकी में स्नातक उपाधि या सरकार द्वारा उनके समकक्ष मान्यता प्राप्त कोई अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	56,100 / -
2.	सहायक वैज्ञानिक अधिकारी	15	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन शास्त्र/जन्तु विज्ञान /वनस्पति विज्ञान /जैव रसायनिकी में डाक्टरेट उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त किसी अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव, अथवा भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से रसायन शास्त्र/जन्तु विज्ञान/वनस्पति विज्ञान/जैव रसायनिकी में स्नातकोत्तर उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त किसी अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में पांच वर्ष का अनुभव।	03 माह	56,100 / -
3.	अवर अभियन्ता	38	जनस्वास्थ्य/सिविल/ रसायन/पर्यावरण अभियांत्रिकी में डिप्लोमा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	35,400 / -
4.	वैज्ञानिक सहायक	15	भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से जन्तु विज्ञान/वनस्पति विज्ञान/ रसायन शास्त्र/जैव रसायनिकी/पर्यावरण विज्ञान में स्नातकोत्तर उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	35,400 / -
5.	विधि सहायक	05	(एक) भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से विधि में स्नातक उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता। (दो) एडवोकेट/वकील/ बैरिस्टर/एटोरनी के रूप में तीन वर्ष का अनुभव।	03 माह	35,400 / -
6.	लेखाकार/लेखा परीक्षक	23	(1) भारत में विधि द्वारा स्थापित किसी विश्वविद्यालय से किसी एक विषय के रूप में लेखा कर्म के साथ वाणिज्य में स्नातक उपाधि या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई अर्हता। (2) किसी सरकारी या अर्द्ध सरकारी संगठन में लेखा कर्म के क्षेत्र में एक वर्ष का अनुभव।	03 माह	35,400 / -
7.	आशुलिपिक	29	(1) उत्तर प्रदेश माध्यमिक शिक्षा परिषद की इण्टरमीडिएट परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा। (2) हिन्दी आशुलिपि में 80 शब्द प्रति मिनट की और हिन्दी टंकण में 30 शब्द प्रति मिनट की गति। (3) अंग्रेजी आशुलिपि में 60 शब्द प्रति मिनट की और अंग्रेजी टंकण में 25 शब्द प्रति मिनट की गति।	03 माह	35,400 / -
8.	कनिष्ठ सहायक	33	इण्टरमीडिएट के साथ-साथ कम्प्यूटर संचालन का डोयक (DOEACC) सोसाइटी द्वारा प्रदत्त "सी0सी0सी0" प्रमाण पत्र अथवा "सरकार द्वारा मान्यता प्राप्त संस्था से समकक्ष	03 माह	21,700 / -

			स्तर का प्रमाण-पत्र" तथा हिन्दी/ अंग्रेजी में कम से कम क्रमशः 25/30 शब्द प्रति मिनट की टंकण गति।		
9.	प्रयोगशाला सहायक	02	माध्यमिक शिक्षा परिषद, उत्तर प्रदेश की विज्ञान के साथ इण्टरमीडिएट परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	19,900 / -
10.	अनुश्रवण सहायक	37	माध्यमिक शिक्षा परिषद, उत्तर प्रदेश की विज्ञान के साथ इण्टरमीडिएट की परीक्षा या सरकार द्वारा उसके समकक्ष मान्यता प्राप्त कोई परीक्षा के साथ पर्यावरण/प्रदूषण नियंत्रण/जन-स्वास्थ्य के क्षेत्र में तीन वर्ष का अनुभव।	03 माह	19,900 / -
कुल		224			

नोट: लम्बवत एवं क्षैतिज आरक्षण के संबंध में सूचना बोर्ड की वेबसाइट पर उपलब्ध है।

विज्ञापित पदों के लिये अन्य शर्तें:-

1. संविदा के उक्त पदों पर नियुक्ति आगामी 03 माह तक के लिये की जायेगी।
2. संविदा पर नियुक्त होने वाले अभ्यर्थी को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुख्यालय, लखनऊ या राज्य बोर्ड के किसी क्षेत्रीय कार्यालय में रखा जा सकता है।
3. अभ्यर्थी के लिये भारतीय नागरिक होना अनिवार्य है।
4. **आयु सीमा:** अभ्यर्थी की आयु 01 जुलाई, 2025 को 21 वर्ष पूर्ण होनी चाहिये और अधिकतम आयु 40 वर्ष से अधिक नहीं होनी चाहिये परन्तु अनुसूचित जातियों, अनुसूचित जनजातियों और ऐसे अन्य श्रेणी के लिये जिन्हें सरकार द्वारा समय-समय अधिसूचित किया गया हो, अभ्यर्थियों की दशा में अधिकतम आयु सीमा में उतने वर्ष की छूट होगी, जितनी उ0प्र0 शासन द्वारा समय-समय पर विनिर्दिष्ट किया गया है। आयु सीमा में छूट प्राप्त करने के लिये संबंधित श्रेणी के जाति प्रमाण-पत्र की छायाप्रति आवेदन के साथ संलग्न करना अनिवार्य है।
5. प्रत्येक पद के लिये शैक्षिक अर्हता, वेतन एवं अनुभव उपर्युक्त वर्णित तालिका के अनुसार होगा।
6. अभ्यर्थियों का चयन गठित चयन समिति द्वारा साक्षात्कार के माध्यम से की जायेगी।
7. **आवेदन शुल्क:** अभ्यर्थियों द्वारा किसी भी प्रकार का आवेदन शुल्क नहीं दिया जाना है। अभ्यर्थियों द्वारा साक्षात्कार हेतु आने-जाने का व्यय स्वयं वहन किया जायेगा।
8. अभियोजन न चलाए जाने तथा दण्ड न पाने के संबंध में स्वयं द्वारा हस्ताक्षरित शपथ-पत्र/घोषणा-पत्र।
9. इच्छुक अभ्यर्थी अपने आवेदन-पत्र निम्न आवेदन प्रारूप पर नवीन्तम पासपोर्ट साइज फोटोग्राफ चस्पा करते हुए समस्त प्रमाण पत्रों की स्व-प्रमाणित छायाप्रतियों के साथ दिनांक-29.11.2025 के सायं 6:00 बजे तक स्पीड पोस्ट/स्वयं से उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, टी0सी0 12वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010 के पते पर भेजें। उक्त पते एवं निर्धारित तिथि पर प्राप्त आवेदन पत्रों पर ही विचार किया जाएगा।
10. संविदा हेतु साक्षात्कार की सूचना उ0प्र0 प्रदूषण नियंत्रण बोर्ड की वेबसाइट www.uppcb.up.gov.in पर प्रदर्शित किया जायेगा।
11. चयनित अभ्यर्थी को आयु की सत्यापन हेतु हाई स्कूल का मूल प्रमाण-पत्र एवं शैक्षिक/अन्य अर्हता संबंधी बिन्दु के सत्यापन हेतु विज्ञापन में संबंधित पद हेतु शैक्षिक अर्हता/अनुभव संबंधी मूल प्रमाण-पत्र यथासमय प्रस्तुत किया जाना अनिवार्य है।
12. यदि यह पाया जाता है कि आवेदनकर्ता ने कोई तथ्य छिपाया है या गलत बताया है तो उसका अभ्यर्थन किसी भी समय तथा किसी भी स्तर पर निरस्त कर दिया जायेगा।

अध्यक्ष,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड।

आवेदन पत्र का प्रारूप

- 1-विज्ञापन संख्या :
- 2-आवेदित पद का नाम :
- 3-अभ्यर्थी का नाम :
- 4-पिता/पति का नाम :
- 3-माता का नाम :
- 4-जन्म तिथि (अंको में) :
- (शब्दों में) :
- 5-स्थायी पता :
-
-

Photo
with
signature

- 6-पत्र व्यवहार का पता :
-
-
- 7-मोबाईल नम्बर :
- 8-ई-मेल आईडी :
- 9-जाति :

10-शैक्षिक योग्यता का विवरण :-

क्र०सं०	शैक्षिक योग्यता	उत्तीर्ण वर्ष	बोर्ड/विश्वविद्यालय का नाम	विषय	पूर्णांक	प्राप्तांक	प्रतिशत

11-अनुभव का विवरण:-

क्र०सं०	संस्था/विभाग का नाम	कार्यकाल (कब से कब तक)	अनुभव का विवरण

12— अन्य अर्हता(यदि कोई हो तो):

घोषणा:

मैं प्रमाणित करता/करती हूँ कि उपरोक्त विवरण मेरी जानकारी में पूर्णतया सत्य है। कोई भी जानकारी असत्य पाये जाने पर मेरे अभ्यर्थन को निरस्त करने का अधिकार सक्षम प्राधिकारी को होगा।

संलग्नकों का विवरण:

दिनांक :
स्थान :

नाम एवं हस्ताक्षर



स्कैन करें।

पदयात्राओं के माध्यम से भाजपा को घेरा जाएगा।

प्रदूषण नियंत्रण बोर्ड में भर्ती के लिए आइआइटी कानपुर संग समझौता

राब्यू जागरण • लखनऊ: उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड ने श्रेणी-दो के अधिकारियों के रिक्त पदों पर भर्ती के लिए आइआइटी कानपुर से समझौता किया है। इसके तहत अब सहायक पर्यावरण अभियंता व सहायक वैज्ञानिक अधिकारियों की भर्ती प्रक्रिया आइआइटी कानपुर शुरू करेगा। लिखित परीक्षा व साक्षात्कार के जरिये होने वाली भर्ती प्रक्रिया में चार से छह माह का समय लगेगा।

बोर्ड में इस समय श्रेणी-दो के 45 अधिकारियों के पद रिक्त हैं। इनमें 28 सहायक पर्यावरण अभियंता व 17 सहायक वैज्ञानिक अधिकारी शामिल हैं। इनकी भर्ती जल्द की जाएगी। सोमवार को बोर्ड के मुख्यालय में आयोजित कार्यक्रम में अध्यक्ष डा. आरपी सिंह ने कहा कि किसी भी संस्था के प्रभावी संचालन के लिए सक्षम व योग्य मानव संसाधन का होना अत्यंत आवश्यक है। यह साझेदारी न केवल भर्ती प्रक्रिया को पारदर्शी बनाएगी, बल्कि राज्य प्रदूषण नियंत्रण तंत्र को और सशक्त एवं दक्ष बनाने की दिशा में एक महत्वपूर्ण कदम सिद्ध होगी।

समझौता ज्ञापन में हस्ताक्षर बोर्ड के सदस्य सचिव संजीव



समझौता ज्ञापन का आदान-प्रदान करते बोर्ड के सदस्य सचिव संजीव कुमार सिंह व आइआइटी कानपुर के रजिस्ट्रार विश्व रंजन। साथ में बोर्ड के अध्यक्ष डा. आरपी सिंह • यूपीसीबी

- सहायक पर्यावरण अभियंता व सहायक वैज्ञानिक अधिकारियों की जल्द शुरू होगी भर्ती प्रक्रिया
- बोर्ड में श्रेणी-दो अधिकारियों के 45 पद हैं रिक्त, लिखित परीक्षा व साक्षात्कार से होगा चयन

कुमार सिंह और आइआइटी कानपुर के रजिस्ट्रार विश्व रंजन ने किया। भर्ती प्रक्रिया के दो चरण होंगे। लिखित परीक्षा व साक्षात्कार के माध्यम से प्रतिभागियों का चयन किया जाएगा। इससे पहले वर्ष 2010 में बोर्ड में भर्तियां केवल साक्षात्कार के जरिये हुई थीं।

2017 में पंचायतों की थरम भण्डिका